

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318

Appeal No. - 155/252/ND/2020

IN THE MATTER OF:

Vertex Agrotech Pvt Ltd

Vs.

ROC

SECTION

U/s 252

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

....Applicant

....Respondent

Order delivered on 13.03.2020

PRESENT:

For the Applicant

: Mr. M Yadhubhushana Rao, Ld. ARoC

For the Respondent

: Adv. Pratyaksh Gupta, Adv. Abhishek, Adv. Nupur

ORDER

Ld. RoC and Ld. Counsel for the IT Deptt. appeared. Ld. Counsel for the IT Deptt submitted that he has filed the report through e-filing and undertakes to file hard copy of the same during the course of the day. Ld. RoC seeks two weeks' time to file reply. List the case for 01.04.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(LV)